## NATIONAL COMPANY LAW TRIBUNAL **HYDERABAD BENCH**

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/79/131/HDB/2017
NAME OF THE COMPANY	Urenok Software Solutions Private Limited
NAME OF THE PETITIONER(S)	Urenok Software Solutions Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	131

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V. K. Lofan	PCS PCA	Longop al Egnail. Con 9849153690	DI HELDS.

## Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard D.V.M.Gopal, learned PCS for the petitioner. He submitted an affidavit to the effect that he has not received any objection/opposition from any person with regard to newspaper notification and ROC reports received by NCLT on 18.10.2017. Orders reserved.

SdF Member (Technical)

Member (Judicial)